(8) Testing facilities: The Test facilities/infrastructure available with various Government agencies (OFB, DPSUs, DRDO, DGQA, DGAQA & SHQs) have been made available to private sector with the objective to assist them in design and development of defence systems. The details of test facilities, procedure and other Terms and Conditions are available on websites of respective Government Agencies. An 'SoP for allocation and utilization of Proof Ranges/Field Firing Ranges for Private Industry' has also been notified.

(9) The Ministry has instituted a new framework titled 'Mission Raksha Gyan Shakti' which aims to provide boost to the IPR culture in indigenous defence industry.

(10) Defence Investor Cell has been created in the Ministry to provide all necessary information including addressing queries related to investment opportunities, procedures and regulatory requirements for investment in the sector.

(11) The process for export clearance has been streamlined and made transparent and online.

(12) Offset guidelines have been made flexible by allowing change of Indian Offset Partners (IOPs) and offset components," even in signed contracts.

B. During the last two years, the Government has signed Agreements on Defence Cooperation with Argentina, Russia, Serbia, Myanmar, Indonesia, Comoros, Jordan, Madagascar, Uganda, Zambia, Saudi Arabia and Finland.

Vacancies in the armed forces

2417. SHRI RAVI PRAKASH VERMA: Will the Minister of DEFENCE be pleased to state:

(a) whether 2,40,000 posts are lying vacant in the Ministry as on date;

(b) if so, the details thereof, group-wise;

(c) the number of posts lying vacant as on date in the Army, Navy and Air Force, group-wise; and

(d) the details of vacant posts filled up during 2017, 2018, 2019 and 2020 till date, group-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) The information is being collected and will be laid on the Table of the House.

Procurement of defence equipments from vendors

2418. SHRI MD. NADIMUL HAQUE: Will the Minister of DEFENCE be pleased to state:

(a) the details of procurement of defence equipments from Indian vendors over the last five years;

(b) the details of procurement of defence equipments from foreign vendors over the last five years; and

(c) the details of pending defence contracts that are yet to be realised?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c)

- 1. During the last five years 2015-16 to 2019-20 (upto January, 2020), 158 contracts have been signed with Indian vendors and 100 contracts have been signed with foreign vendors for capital procurement of defence equipment for Armed Forces.
- 2. The defence equipment procured from Indian vendors over the last five years includes Helicopters, Radars, Electronic Fuzes, Bridges, Ballistic Helmets, Bullet Proof Jackets, TI Sights, Rocket launchers and Vehicles.
- 3. The defence equipment procured from Foreign vendors over the last five years includes Helicopters, Aircrafts, Search and Rescue Equipment, ULH, Air Defence Radars and Systems, Assault Rifles and Rockets.
- 4. Once a contract is signed with the concerned vendor, the delivery and other aspects of the procurement are governed by the terms and conditions of the contract. The contract is concluded as per the general conditions of contract laid down in the DPP.

Outcomes of recently held DefExpo

2419. SHRI SANJAY SETH: Will the Minister of DEFENCE be pleased to state: